

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 626  
142/73/76(A)rw213/ND/2020

**IN THE MATTER OF:**  
**Ms. Ruby Jain**

...APPLICANT

**Vs.**

**M/s. SMR Entertainment Pvt. Ltd. And Ors.**

...RESPONDENT

**Section**  
**u/s 73/76(A)rw- 213**

**Order delivered on 14.03.2023**  
**(Virtual Hearing)**

**Coram:**  
**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

:Adv Rabiya Thakur

**For the RP**

:Adv Komal Aggarwal

**For the Respondent**

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**ORDER**

Due to paucity of time, matter is now adjourned to **20.04.2023**.

**Sd/-**  
**(Court Officer)**